

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**O.P. No. 1 of 2013**

**Dated : 22<sup>nd</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Indian Wind Energy Association ... Petitioner(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Ruth E Levin

Counsel for the Respondent(s) : Mr. Heshu Kayina (for R-3)  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma (for DERC)  
Ms. Suparna Srivastava for (R-7)  
Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri (for KERC  
& PSERC)  
Mr. C.K. Rai for R-5,12, 15, 21, 23 & 26  
Ms. Priya Ranjan for BERC  
Mr. K.V. Mohan  
Mr. K.V. Balakrishna for APERC  
Mr. Rutwik Panda for OERC  
Mr. Satyajit Sarna for R.28  
Mr. Buddy A. Ranganadhan

**O.P. No. 2 of 2013**

**Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma (for DERC)  
Ms. P. Ranjan for R.23  
Mr. K.V. Mohan  
Mr. K.V. Balakrishna for APERC  
Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri (for KERC  
& PSERC)  
Mr. C.K. Rai (for JSERC, MPERC,  
CSERC, RERC)  
Mr. Heshu Kayina for R.3  
Ms. Suparna Srivastava for R.7  
Mr. Rutwik Panda for OERC

**O.P. No. 4 of 2013**

**Himalaya Power Producers Association**

**... Petitioner(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Ruth E Levin

Counsel for the Respondent(s) : Mr. Heshu Kayina (for R-3)  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma (for DERC)  
Ms. Suparna Srivastava for (R-15)  
Mr. Anand K. Ganesan and  
Ms. Swapna Seshadri (for KERC  
& PSERC)  
Mr. C.K. Rai (for JSERC, MPERC,  
CSERC, RERC)

**ORDER**

**O.P. Nos. 1 & 2 of 2013**

Mr. Balakrishna, the learned counsel appearing for the A.P. Commission submits that he will be filing his reply on or before 11.09.2013 after serving copy on the other side.

The learned counsel for the Petitioner in O.P. No.1 of 2013 submits that he will be filing the rejoinder to the replies filed on or before 26.08.2013 after serving copy on the other side.

Post the matters for hearing on 26.09.2013. In the meantime, it is open to the parties to file the reply and rejoinder after serving copy on the other side.

**O.P. No. 4 of 2013**

It is represented by the learned counsel for the Petitioner that Respondent No.11-Joint Commission of Manipur & Mozoram has not been served. Therefore, issue fresh notice to Respondent no.11 returnable on 26.09.2013. Dasti service is permitted.

Post all these Appeals on 26.09.2013 before the Regular Full Bench.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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